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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3830 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
District & Sessions Judge,
Tezu, Lohit District, Arunachal Pradesh.

Dated Guwahati, 19th July, 2019.

Sub:- Earned Leave.

Ref:- Application dated 18.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 12 (twelve) days Earned Leave w.e.f. 05.08.2019 to 16.08.2019, has been granted/rejected.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
Rds

Memo NO.HC.VII-21/2008/3831/A, dated 19.07.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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